

# HIGH COURT OF JAMMU AND KASHMIR

( Office of the Registrar General at Jammu )

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The All Principal District & Session Judges,  
State of J&K.

NO: 43342-66/sts Dt: 31-3-2016


Subject :- Establishment of Commercial Courts.

Sir/Madam,

An additional item in the Agenda for the Chief Justice Conference, 2016. running under the head, **Establishment of Commercial Courts, Commercial Division and Commercial Appellate Division of High Court** shall be taken up for consideration.

Please be kind enough to provide the total number of Cases if any, as on **01.04.2016** of your Court and the Courts Subordinate to you in a Consolidated form. This information be furnished to this Registry on or before **04.04.2016** through return High Court e-mail/Tele-fax No. **0191-2539896**.

Yours faithfully,

  
( M.K.Hanjura )  
Registrar General

No: 43367/sts Dated: 31-3-2016

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In charge NIC, High Court of J&K Jammu for uploading the same in the Official website of High Court.

  
Registrar General